

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 22nd November, 2017

No.HC.VII-13/2017 / 5839 /A. Upon re-designation of the Court of Additional District and Sessions Judge, Fast Track Court, No.5, Kamrup (M), Guwahati as Special Court for trial of Sessions Case No.59(K) of 2011, Shri Aparesh Chakravarty, District and Sessions Judge, Dhubri, is transferred and posted as Judge, Special Court for trial of Sessions Case No. 59(K) of 2011, Kamrup (M), Guwahati.

Shri Chakravarty will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Dhubri and proceed to join his new assignment on the day of inauguration of the Special Court, to be notified later on.

No.HC.VII-13/2017 / 5840 /A. Shri Dipak Thakuria, Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Dhubri, vice Shri Aparesh Chakravarty transferred.

Shri Thakuria will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and proceed to join his new assignment on the date to be notified later on.

No.HC.VII-13/2017 / 5841 /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure,1973, the High Court is pleased to appoint the following Officer, as the Sessions Judge of the Sessions Division /jurisdiction with Head-quarters as shown below against his name to exercise such powers within the local limits of his respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarters/ Station
1.	Shri Dipak Thakuria	Dhubri	Dhubri

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No. HC.VII-13/2017 / 5842 - 5864 /A.

Dated 22.11.2017

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Dipak Thakuria with the power of District Judge.

Contd.....


22/11/17

2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, No.I & II, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI, Assam, Guwahati.
10. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur.
12. The Special Judge, Addl. CBI Court, No.I & II, Assam, Chandmari, Guwahati.
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. Shri Apares Chakravarty, District and Sessions Judge, Dhubri.
15. Shri Dipak Thakuria, Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Chief Judicial Magistrate, _____
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati
20. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judl.)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

REGISTRAR (VIGILANCE)

22/11/19